## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	For continuation	433( e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. SUDHIR KUMAR 9880888482	PETITIONER	

2. Venugopal. M.S. 9448606327

Respondent

Gopal

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. At the request of Counsel for Petitioner, list the matter finally on 20/02/2018 and no adjournment will be given.

Member (T)

Member (J)